

*(Rs. in lakhs)*

<i>Items</i>	<i>Value of goods seized</i>	
	<i>1989</i>	<i>1990 (upto 31 March)</i>
<i>1</i>	<i>2</i>	<i>3</i>
Gold	696	168
Other goods (Electric goods, currency, liquor etc	208	28.86
Value of confiscated goods disposed of	60.82	18.30

(c) The value of the goods other than gold lying undisposed as on 31.3.90 in the Customs Warehouse at Trivandrum Airport is Rs. 33.67 lakhs. Confiscated gold is deposited in Mint in Government Account.

[*Translation*]

#### **Export of Apples and Fruits**

5941. SHRI K.D. SUTLTANPURI: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of apples and other

fruits exported during the last one year, state-wise; and

(b) the names of the importing countries and the amount of foreign exchange earned therefrom?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The quantity of apples and other fruits exported during 1988-89, the amount of foreign exchange earned therefrom and the names of main importing countries are indicated below:

<i>Qty. (prov.) (MTs)</i>	<i>Value (Prov.) (Rs. Crores)</i>	<i>Names of main importing countries.</i>
<i>1</i>	<i>2</i>	<i>3</i>
*60,000	45.00	United Arab emirates Kuwait, Saudi Arabia, Bangladesh, U.K. etc.

Export data is being maintained port-wise.

\* Source: APEDA, New Delhi.